

**Most Urgent  
Out at Once**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**  
TIS HAZARI COURT : DELHI

No. 45071/JOTP/Gaz./2020

Dated, Delhi the 01.12.2020

To

The Ld. Director (Academics)/  
Chairperson (Officiating),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Court Attachment of trainee Judicial Officers of DHJS on Promotion through Video Conferencing.**

Respected Sir,

With reference to letter No. DJA/Acd./OC-DHJS (Promotion)/Batch-X/1412/2020/4709 dated 23.11.2020 on the above noted subject, and in continuation to this office letter No. 44216/JOTP/Gaz./2020 dated 24.11.2020, it is to inform that since, Sh. Lovleen, PO MACT-02, Central, Tis Hazari Court, Delhi has physically holding court today i.e. 01.12.2020 therefore, Sh. Vinod Kumar Gautam, recently promoted Officers of DHJS has been attached with Sh. Joginder Prakash Nahar, ADJ-04, Central, Tis Hazari Court, Delhi for 01.12.2020.

Yours faithfully,

Digitally signed by  
ANKUR JAIN  
Date: 2020.12.01  
(Ankur Jain) 10:38:15 +05'30'  
Addl. District & Sessions Judge  
Officer In-charge (Judl.) Branch, Central  
For Principal District & Sessions Judge (HQs)  
Delhi

No. 45072-45075/JOTP/Gaz./2020

Dated, Delhi the 01.12.2020

Copy forwarded for information and necessary action to:-

1. Sh. Joginder Prakash Nahar, ADJ-04, Central, Tis Hazari Court Delhi.
2. Sh. Lovleen, PO MACT-02, Central, Tis Hazari Court, Delhi.
3. Sh. Vinod Kumar Gautam, recently promoted Officers of DHJS.
4. The Website Committee, Tis Hazari Court, Delhi.

Digitally signed by  
ANKUR JAIN  
Date: 2020.12.01  
(Ankur Jain) 10:38:25 +05'30'  
Addl. District & Sessions Judge  
Officer In-charge (Judl.) Branch, Central  
For Principal District & Sessions Judge (HQs)  
Delhi